

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4697/2008  
(From the judgement and order dated 29/02/2008 in CRA No. 80/1993 of The HIGH COURT OF  
CALCUTTA)

HARENDRA NATH CHAKRABORTY

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for bail,permission to file additional documents and office report ))  
(For final disposal)

Date: 07/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Rauf Rahim,Adv.

For Respondent(s) Mr. Avijit Bhattacharjee,Adv.  
Mr.Saumya Kundu,Adv.  
Mr. Subrata Biswas, Adv.

UPON hearing counsel the Court made the following  
ORDER

List on 11.11.2008.

[ Meenu Sethi ]  
A.R.-cum -P.S.

[ Pushap Lata Bhardwaj ]  
Court Master